

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

**Review Application No. 80 of 2004 in  
Original Application No. 393 of 2004**

**Wednesday, this the 27<sup>th</sup> day of August 2008**

**Hon'ble Mr. Justice A.K. Yog, Member (J)  
Hon'ble Mr. K.S. Menon, Member (A)**

1. Union of India, through the D.R.M., E.C. Railway, Mughalsarai.
2. Sr. Divisional Personnel Office, E.C. Railway D.R.M. Office, Mughalsarai.
3. Senior Divisional Electrical Engineer (TRD), DRM Office, E.C. Railway, Mughalsarai.

**Applicants (in review)**

**By Advocate: Sri Saumitra Singh**

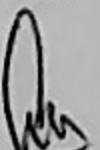
Vs.

1. Ramai Prasad S/o Late Khedan Prasad.
2. Chhote Lal S/o Late Mithai Lal.
3. Magan Bihari S/o Late Vishwanath Prasad.
4. Ram Ashrey Yadav S/o Sri Hari Nath Yadav.
5. Krishna Dev Yadav S/o Sri Sudama Yadav
6. Paran Ram S/o Pateshwar.
7. Halan Kandulna S/o Ishka Kuandlna.
8. Wali Mohammad S/o Noor Mohammad.
9. Amar Nath Pandey S/o Sri Barmeshwar Pandey.
10. Prakash Ram S/o Dukkhan Ram.
11. Raj Kumar S/o Ram Prasad.

(All working as Tower Wagon Driver  
And Posted under the Control of  
Senior Divisional Electrical Engineer  
(TRD), East Central Railway, Mughalsarai.

**Respondents (in review)**

**By Advocate: Sri Rakesh Verma.**

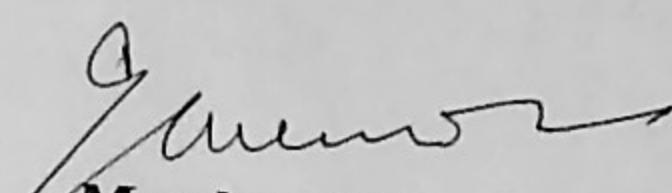


**ORDER**

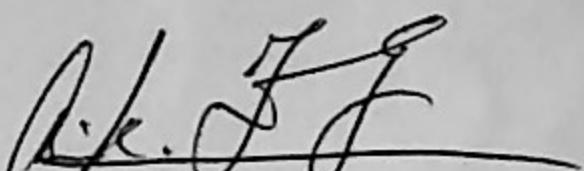
**Delivered by Justice A.K. Yog, Member (J)**

Case called out. Sri Rakesh Verma for the respondents (applicants in O.A. No. 393 of 2004). None present to press the Review Application.

2. We have gone through the Review Application but failed to find any ground warranting review. The contentions made in this review petition require hearing of the case on merit, sitting in Appeal over final order of the Bench having coordinate jurisdiction. It is not permissible.
3. In view of the above, Review Application has no merit. It is accordingly rejected.



**Member (A)**



**Member (J)**

/M.M/